

Title: Regarding passing of the Notaries (Amendment) Bill, 1999 and the Code of Civil Procedure (Amendment) Bill, 1999 on its sittings held on the 29th November, 1999.

12.02 hrs.

SECRETARY-GENERAL: Sir, I have to report the following messages received from

the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Notaries (Amendment) Bill, 1999 which has been passed by the Rajya Sabha at its sitting held on the 29th November, 1999."

(ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Code of Civil Procedure (Amendment) Bill, 1999 which has been passed by the Rajya Sabha at its sitting held on the 29th November, 1999."

Sir, I lay on the Table the Notaries (Amendment) Bill, 1999 and the Code of Civil Procedure (Amendment) Bill, 1999, as passed by Rajya Sabha on the 29th November, 1999.
